

## STATEMENT

*The number of cases pending disposal in the various High Courts at the end of the year 1971.*

| Sl. No. | Name of the High Court | Pendency at the end of the year 1971 |
|---------|------------------------|--------------------------------------|
| 1.      | Allahabad              | 71,722                               |
| 2.      | Andhra Pradesh         | 15,648                               |
| 3.      | Assam & Nagaland       | 5,305                                |
| 4.      | Bombay                 | 39,296                               |
| 5.      | Calcutta               | 77,360                               |
| 6.      | Delhi                  | 15,067                               |
| 7.      | Gujrat                 | 13,906                               |
| 8.      | Himachal Pradesh       | 1,544                                |
| 9.      | Jammu & Kashmir        | 1,605 (as at the end of June, 1971). |
| 10.     | Kerala                 | 34,433                               |
| 11.     | Madhya Pradesh         | 17,401                               |
| 12.     | Madras                 | 33,673                               |
| 13.     | Mysore                 | 13,870                               |
| 14.     | Orissa                 | 6,866                                |
| 15.     | Patna                  | 79,422                               |
| 16.     | Punjab & Haryana       | 24,302                               |
| 17.     | Rajasthan              | 11,125                               |

**Indo-Soviet Trade Agreement**

128. SHRI C. T. DHANDAPANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India is satisfied with the progress of trade under the trade agreement signed between India and U.S.S.R. for 1971-75;

(b) if so, whether all the commitments made in 1971 were fully met by the U.S.S.R.; and

(c) whether India has urged the U.S.S.R. to increase the trade due to the non-supply of US aid to India ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) . (a) Yes, Sir.

(b) On the basis of provisional trade data available (upto August 1971) the targets set for 1971 are expected to be implemented satisfactorily.

(c) Indo-Soviet trade has been developing satisfactorily and Government have under constant review the possibilities and potentialities of increasing its volume whenever an opportunity arises.

**Concern of Planning Commission of slow Progress of power projects**

129. SHRI C. T. DHANDAPANI : SHRI P. GANGADEB :